

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.218- IA/1094(AHM)2023
ITEM No.219- IA 530 of 2020
in
CP(IB) 312 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Narayani Ispat Limited
V/s
Aditya Exim Limited

.....Applicant

.....Respondent

Order delivered on: 10/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Padhiyar, Adv. for Mr. Atul Sharma, Adv.
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

ORDER

IA/1094(AHM)2023

Ld. Counsel for the Income Tax is directed to file report within one-week.

List for further consideration on 02.07.2024.

IA 530 of 2020

Ld. Counsel for the applicant is directed to file written submissions within one-week.

List for filing written submissions on 02.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)